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**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH**

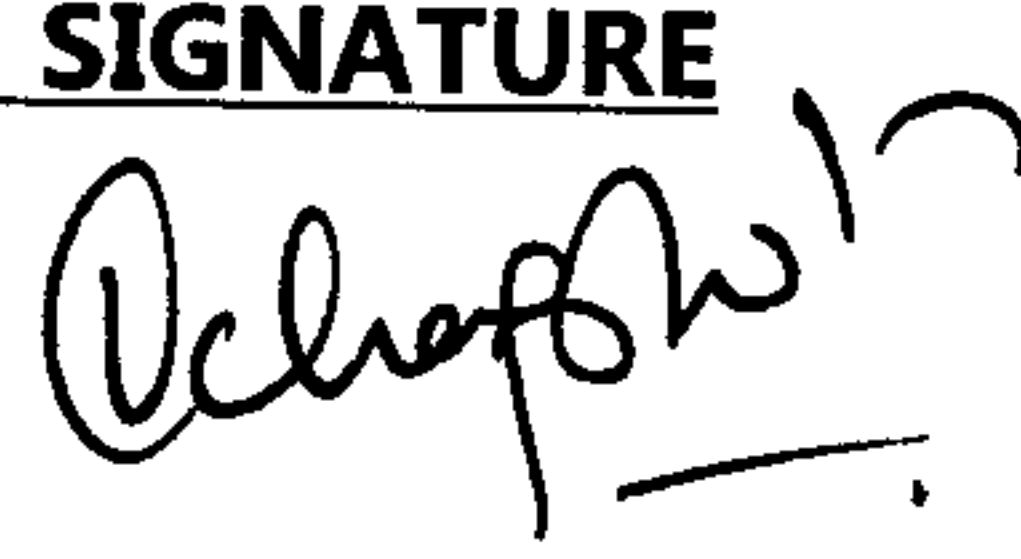
**C.P. (I.B) No. 425/9/NCLT/AHM/2018**

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2018**

Name of the Company: Nuvoco Vistas Corporation Ltd.  
V/s.  
Northway Spaces Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy  
Code

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u>  |
|--------------|-------------------------------|--------------------|-----------------------|---|
| 1.           | Vibhor Chaplot                | Adv.               | Petitioner            |  |
| 2.           |                               |                    |                       |   |

**ORDER**

Advocate Mr. Vibhor Chaplot is present for the Operational Creditor/petitioner

The Proof of service of notice to the Respondent is filed.

On the request of Learned Counsel for the Petitioner, the matter is adjourned.

List the matter on 23.01.2019.

  
**HARIHAR PRAKASH CHATURVEDI  
(MEMBER JUDICIAL)**

Dated this the 7th, December 2018.